

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.858
TO BE ANSWERED ON THE 20TH DECEMBER, 2017
INDO-US DEFENCE PARTNERSHIP

858. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether United States defence firms offering to set up production lines in India wants assurances and are saying they should not be held liable for defects in products manufactured in collaboration with local partners under Prime Minister's Make in India drive to build a military industrial base;
- (b) if so, the details thereof;
- (c) whether the US-India Business Council are seeking a guarantee that US firms would retain control over sensitive technology even if it is a joint venture; and
- (d) if so, the details thereof and measures taken by the Government with regard to the concerns expressed by the US lobbying group on strategic partnership model?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

- (a) **There is no such proposal by US Firms wanting assurances that they should not be held liable for defects in products manufactured in collaboration with local Indian partners.**
- (b) **Does not arise.**
- (c) **There is no such proposal.**
- (d) **Does not arise.**
